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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

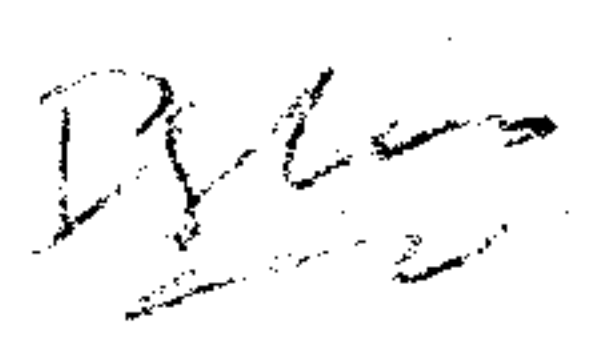
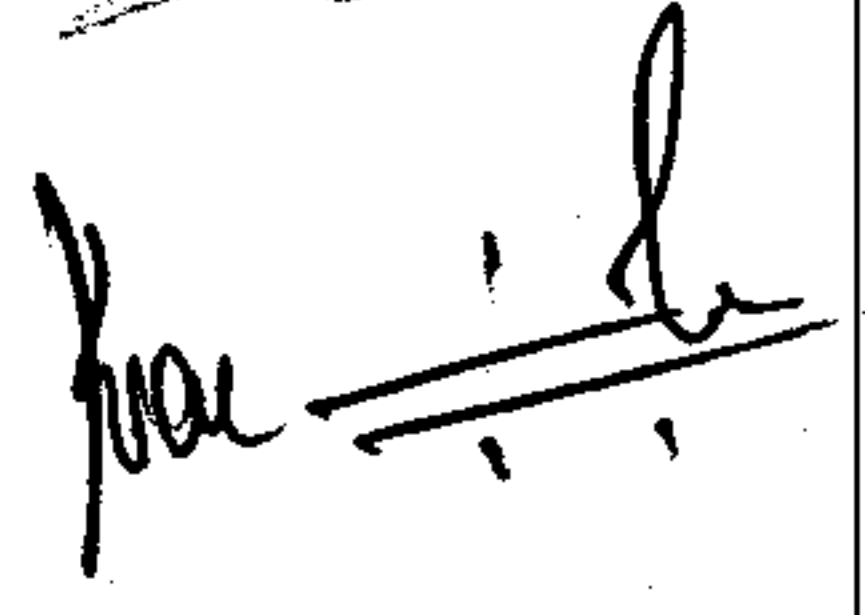
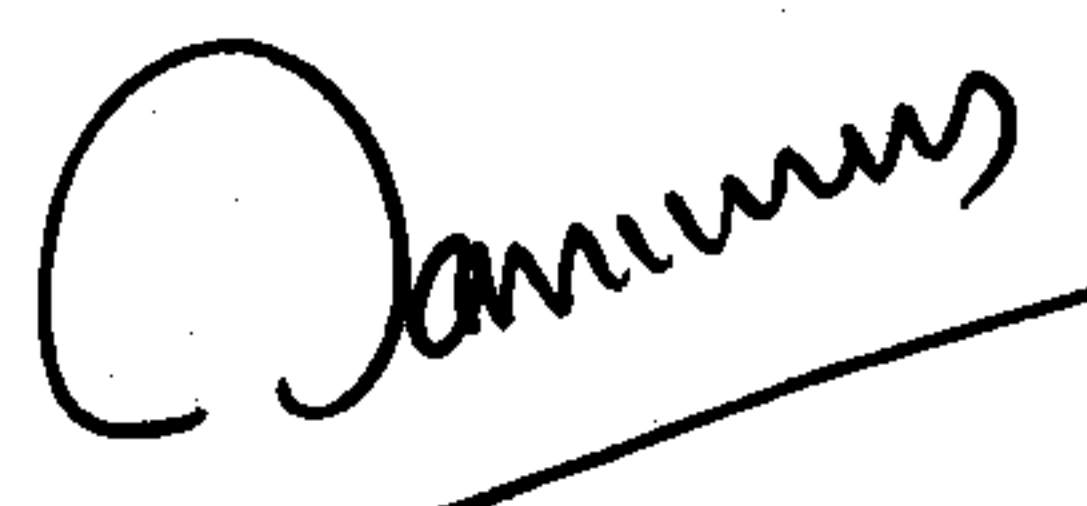
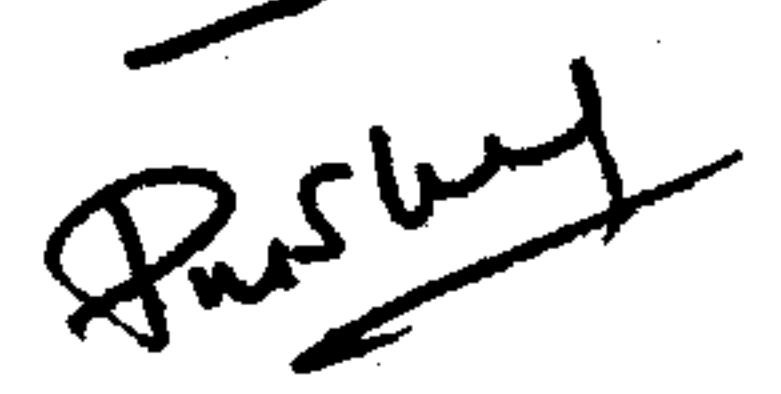
**IA 384/2017 in C.P. (I.B) No. 28/10/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017**

Name of the Company: Northway Spaces Ltd.  
V/s.  
Diamond Projects Ltd.

Section of the Companies Act: Section 14, 19 & 20 of the Insolvency and  
Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ISHAN P. SHAH	Advocate	Petitioner	
2.	Kunal P Vaishnav	Advocate	Resp No.2 (RP)	
3.	Jay Kansara	i/b Wadia Ghandy & Co. for Res. No.1 SICOM Ltd.		 
4.	Priyam Shah			

Learned Advocate Mr. Ishan Shah present for Petitioner. Learned Advocate Mr. Jay Kansara with Learned Advocate Mr. Priyam Shah i/b Wadia & Ghandy present for Respondent No.1 (SICOM Ltd) in IA 384/2017.


Learned Advocate Mr. Kunal Vaishnav present for RP.

Learned Advocate Mr. Kunal Vaishnav filed Vakalatnama for RP.

Objections filed by SICOM Ltd.

For objections of RP, if any.

List the matter on 20.12.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 11th day of December, 2017.